

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR**

**Sevonn Protective Fabrics Private Limited**  
**(Operating In Manufacturing Plastic Products, Non-Metallic Mineral Products and Rubber Products)**  
**Reg. Office – 20B, Tin Murti Bunglows, Near Devansh Bunglow, Surdhara Circle, Thaltej, Ahmedabad GJ 380054 IN**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sevonn Protective Fabrics Private Limited U25200GJ2011PTC063495
2.	Address of the registered office	20B, Tin Murti Bunglows, Near Devansh Bunglow, Surdhara Circle, Thaltej, Ahmedabad GJ 380054 IN
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Plant Address- Industrial Shed No.3 Comprised in Block No. 48&49 situated lying and being at Moje-Vasna- Chancharwadi, Ta. Sanand, Nr. Gopinath Estate, Dist. Ahmedabad-382213
5.	Installed capacity of main products/ services	<b>Installed Capacity*</b> 1-Coating Line-150 to 300 ton per month 2-Raffia tape plant-80 to 100 ton per month 3-cicular Looms-25 to 30 ton per month 4-Slitter rewinder-50 ton. 5-Flexo Printing 4 Color-180 to250 ton. Subject to Machine Condition & what Gram of Quality to Produce. *Currently Not-Operational
6.	Quantity and value of main products/ services sold in last financial year	Rs.8.47 Crs turnover in 2022-23 and Rs.8.07 Crs Turnover in 2021-22.
7.	Number of employees/ workmen	Company is not operational and as on CIRP date i. e. 11.07.2024 there are no employee and workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	On request at Office-B1221, Sunwest Bank Near City gold Cinema Ashram Road Ahmedabad-380009 or on email at: anil91111@hotmail.com, sevenprotective.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Office-B1221, Sunwest Bank Near City gold Cinema Ashram Road Ahmedabad-380009 & anil91111@hotmail.com, sevenprotective.ibc@gmail.com
10.	Last date for receipt of expression of interest	11-11-2024
11.	Date of issue of provisional list of prospective resolution applicants	13-11-2024
12.	Last date for submission of objections to provisional list	18-11-2024
13.	Date of issue of final list of prospective resolution applicants	20-11-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-11-2024
15.	Last date for submission of resolution plans	23-12-2024
16.	Process email id to submit Expression of Interest	email at: anil91111@hotmail.com, sevenprotective.ibc@gmail.com

Date: 26/10/2024

Place: Ahmedabad

  
  
**Sevonn Protective Fabric Private Limited (IN CIRP)**  
CMA Sunil Kumar Agarwal, Resolution Professional  
Founder Director- QuickResolve Professionals Pvt Ltd (IPE)  
IBBI/PA-001/IP-P01390/2018 2019/12178  
AFA Valid till 04-12-2024  
IBBI Registered Address of RP: G/805, Aakruti Orchid Park,  
Nr. Safed Pul, Sakinaka, Mumbai, Maharashtra – 400072